

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.24- IA/1087(AHM)2024 in IA/216(AHM)2024
in
CP(IB) 77 of 2018

Proceedings under Section 10 IBC

IN THE MATTER OF:

API Industries Pvt Ltd
V/s
State Bank of India

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rajesh Bhora, Adv. a.w. Ms. Sangeeta Bohra, Adv.
For the Respondent :

ORDER

IA/1087(AHM)2024 in IA/216(AHM)2024

The connected matter is listed for hearing on 31.07.2024. This matter is adjourned.

List for further consideration on 31.07.2024.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)